

(c) The question of providing financial relief to the bereaved family is under active consideration.

#### Development of Backward Areas

3352. SHRI A. DIPA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that a number of schemes for development of backward areas in various parts of the country have been received from various State Governments ;

(b) if so, the number and nature of schemes received from State Governments, state-wise, during the last three years ;

(c) the action taken by the Central Government of each scheme ;

(d) the amount provided for each scheme and the amount spent so far during the above period ; and

(e) the present position of the various schemes ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) and (b). Schemes for development of backward areas in various States now form an integral part of the State Plans and it is not therefore necessary for the State Governments to send such schemes to the Planning Commission.

(c) to (e). The State Governments have been asked by the Planning Commission to furnish information about the schemes prepared and allocations made so that progress of development could be watched.

#### Setting up of Development Council for North Bihar

3353. SHRI K. N. TEWARI : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that the Bihar Government has not set up

the Development Council for North Bihar and there is great resentment against this delay amongst the people of North Bihar :

(b) whether it is also a fact that leaders of all parties/Groups of North Bihar submitted a representation to the Prime Minister ; and

(c) if so, the action taken by the Central Government in the matter ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) Regional development is the responsibility of the State Governments. So far the Government of Bihar has not found it necessary to appoint a separate Council for North Bihar. The State Government, however, is aware of the need for accelerated development of this region. The latest position is being ascertained from the State Government.

(b) and (c). Yes, Sir. The State Government has been advised to give special attention to the backward areas and for the formulation of integrated plans for accelerated development.

#### Advertisement for the Post of Director, C. S. I. R.

3354. SHRI TENNETI VISWANATHAM : Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 1761 on the 23rd December, 1964, stating that the post of Director was widely publicised/Advertised/notified, and state :

(a) what are the journals, periodicals or papers in which such publicity was given stating the date of the issue ;

(b) whether the journals in which the publicity was given will be placed on the Table ;

(c) if no such wide publicity was given, whether the Prime Minister will take action against those responsible for framing an answer which was not correct ;